

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5819
ANSWERED ON:11.05.2012
INCOME FROM IPL
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has made any assessment of the total income in terms of taxes likely to be earned by the Government from IPL; and

(b) if so, the details thereof ?

Answer

TO BE ANSWERED BY THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (Shri S.S.PALANIMANICKAM)

(a) Government collects direct taxes due on the basis of the provisions of Direct Tax Laws. The Government does not, in advance, assess or estimate total income or taxes likely to be collected on account of any event or business activity including cricketing events such as IPL.

(b) Does not arise in view of the reply to part (a) above.